

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF LAND RESOURCES

LOK SABHA
UNSTARRED QUESTION NO. 4111
TO BE ANSWERED ON 13.08.2015

Watershed Projects

4111. SHRI JYOTIRADITYA M. SCINDIA:
SHRI PREM DAS RAI:
SHRI C.R. CHAUDHARY:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the number of watershed projects sanctioned and the amount earmarked/ released and utilised during each of the last three years and the current year indicating their status, State/UT-wise;
- (b) the number of watershed projects pending for approval, State/UT-wise;
- (c) whether the Government has made any evaluation of the watershed projects during 2014-15 if so, the outcome thereof and the details of shortcomings irregularities found;
- (d) the measures taken/being taken by the Government to overcome these shortcomings/irregularities; and
- (e) the steps taken by the Government to achieve the targets set for the aforesaid projects?

ANSWER

MINISTER OF STATE FOR RURAL DEVELOPMENT
(SHRI SUDARSHAN BHAGAT)

(a): The Number of watershed projects sanctioned and the amount released and utilised during each of the last three years and the current year, State/UT-wise under the erstwhile Integrated Watershed Management Programme (IWMP) is given at **Annexure**. As per the Guidelines of the programme, the project duration varies from 4-7 years and the major activities are sequenced into three phases. The Preparatory Phase (1 to 2 years) involves preparation of DPR, Entry Point Activities and Institution & Capacity Building. The Works Phase (2 to 3 years) involves the Watershed Development Works, Livelihood Activities for the assetless persons and Production System & Micro Enterprises. The Consolidation and Withdrawal Phase (1 to 2 years) involves consolidation and completion of various works. Therefore, the projects sanctioned under IWMP so far are at various stages of implementation. Out of the total 3127 projects sanctioned during last three years (2012-13 to 2014-15), 258 projects are in Works Phase and remaining 2869 projects are in Preparatory Phase of implementation. No new watershed project has been sanctioned during current financial year 2015-16. The erstwhile IWMP has been amalgamated as watershed component of the new scheme called PradhanMantriKrishiSinchayeeYojana (PMKSY) from 2015-16.

(b): No watershed project proposal is pending for approval in this Department.

(c) and (d): The Department of Land Resources has not made any evaluation of the watershed projects during 2014-15. However, there is a provision of evaluation of projects by the independent evaluating agencies after completion of every phase of the project i.e. Preparatory Phase, Works Phase and Consolidation & Withdrawal Phase. Only after the submission of a satisfactory evaluation report of the Preparatory Phase alongwith action taken report on recommendations of the evaluating agency by the State Level Nodal Agency, the Central funds are released by the Department for the implementation of next phase of projects i.e. Works Phase.

(e): The Department has, *inter alia*, taken following steps to achieve the targets set for the aforesaid projects:

- i) Special emphasis on Monitoring and Evaluation of the projects.
- ii) Monitoring the progress of works under watershed projects through the instruments of Quarterly Review Meetings, State level Nodal Agency Meetings, Management Information System (MIS), progress reports, utilization certificates, Audited Statement of Accounts.
- iii) Holding Regional Review Meetings with State Government officers under the Chairpersonship of Secretary, Department of Land Resources to review the performance of the scheme and progress of works.
- iv) Introducing a system of Third party concurrent Monitoring & Evaluation in the States.
- v) Utilization of space technology in Monitoring & Evaluation of Watershed Projects through IWMP Bhuwan portal developed by National Remote Sensing Centre (NRSC) by the using of following application-
 - a) 'Srishti' – is a Geographic Information System(GIS) based Geo-portal developed to assist in monitoring, evaluation, change assessment and provide inputs in planning for watershed management and preparation of Detailed Project Reports (DPR).
 - b) 'Drishti' is the Mobile Application tool to capture data including visuals from the field for real time monitoring of IWMP projects. The tool can also be used for community monitoring of IWMP works.
- vi) Insistence on adopting the Public Financial Management System (PFMS) of the Govt. of India.

Annexure referred to in reply to part (a) of Lok Sabha Unstarred Question No.4111 due for reply on 13.08.2015
State/UT-wise details of projects sanctioned, funds released / utilization during last three years and the current year under the erstwhile IWMP

(Rs in Crore)

S. No.	Name of State	No of Projects Sanctioned			Funds released(Central Share)			** Funds utilised(including State Share & interest)			
		2012-13	2013-14	2014-15	2012-13	2013-14	2014-15	2012-13	2013-14	2014-15	2015-16
1	Andhra Pradesh@	56	56	59	125.137	183.25	163.28	232.43	340.27	203.96	35.31
2	Bihar	24	26	33	12.18	15.42	21.47	4.41	19.92	15.39	6.47
3	Chhattisgarh	27	29	26	0	26.00	10.00	38.04	48.68	49.08	6.61
4	Goa#										
5	Gujarat	59	60	61	329.24	60.00	72.34	154.24	368.63	268.19	28.99
6	Haryana	13	15	13	5.23	14.20	26.97	8.87	14.18	8.82	3.31
7	Himachal Pradesh	21	15	17	8.02	46.07	0	39.55	63.23	59.38	7.44
8	Jammu & Kashmir	43	46	29	38.27	0	51.43	1.86	26.12	26.09	2.12
9	Jharkhand	30	27	27	48.17	29.40	0	20.76	40.60	33.31	15.13
10	Karnataka	68	63	78	334.55	586.11	125.43	450.51	509.28	299.59	36.94
11	Kerala	20	10	12	4.81	0	15.16	3.61	15.77	44.04	1.91
12	Madhya Pradesh	37	73	81	128.30	135.57	303.98	160.16	291.36	286.81	75.39
13	Maharashtra	120	116	122	501.60	180.35	197.91	362.60	627.41	542.28	114.33
14	Odisha	39	38	38	89.70	136.91	248.79	88.12	164.29	301.51	59.37
15	Punjab	12	14	8	14.89	15.44	0	4.43	10.29	18.50	3.39
16	Rajasthan	145	135	141	424.53	0	403.07	217.85	509.57	949.03	20.90
17	Tamil Nadu	32	39	31	227.77	168.56	124.02	146.14	231.06	204.99	16.31
18	Telangana	46	41	50	-	-	124.58	-	-	105.21	47.96
19	Uttar Pradesh	64	67	58	128.43	88.09	75.39	103.56	256.30	86.11	26.86
20	Uttarakhand	8	0	0	4.22	0	49.77	5.85	9.89	37.79	4.99
21	West Bengal	42	44	0	40.31	0	25.85	0.93	23.87	33.21	9.18
	North-Eastern States										
22	Arunachal Pradesh	28	26	16	15.97	110.83	0	36.91	118.25	44.00	3.20
23	Assam	54	45	47	42.97	116.60	6.99	37.87	124.48	97.35	5.99
24	Manipur	15	13	14	33.75	30.28	11.10	17.08	23.61	48.30	1.80
25	Meghalaya	12	11	12	37.43	28.06	37.16	11.64	60.09	35.47	8.99
26	Mizoram	15	14	11	16.44	69.18	75.81	18.98	72.35	27.60	19.79
27	Nagaland	17	20	13	76.42	74.67	95.09	82.10	87.74	96.76	0.78
28	Sikkim	2	0	4	8.17	0	0	1.75	4.22	4.61	0.21
29	Tripura	17	8	9	24.01	47.81	19.04	28.26	52.42	38.75	8.22
	Grand Total	1066	1051	1010	2720.517	2162.80	2284.63	2278.51	4113.88	3966.13	571.89

Note: No new watershed projects have been sanctioned and no funds have been released during 2015-16

No project has been sanctioned as no proposal received from the State.

@ Prior to creation of State of Telangana, the Central assistance was released to erstwhile State of Andhra Pradesh. However, as per the information furnished by the Government of Andhra Pradesh and Government of Telangana, state wise release of funds is indicated in respect of these two states for 2014-15.

** Funds utilised for the particular year also includes the backlog of previous year projects .

